NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 64(ND)/2014
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE COMPANY **Sh . Sidharth Gupta & Ors.**
V/s.
M/s. GETIT Info Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Ms. Rita Bhalla, Adv ~~Ms. [illegible], Adv.~~ Mr. Raghav Gupta, Adv Mr. Yajur Mittal, Adv		For Respondent No. 2	Yajurmittal
	Ms. Priyanka Vora, Adv		For Petitioner	[illegible]

ORDER

Learned counsel for the petitioner has requested on behalf of the arguing counsel that he is in some personal difficulty and the matter be adjourned for a short date.

List on 20.02.2017.

SD/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

SD/-
(R. VARADHARAJAN)
MEMBER (J)